

out in Delhi during the last five years, so that it is not possible to make a definite statement that the number of T. B. patients has or has not increased in Delhi during this period. There has, however, been an increase in the number of T. B. cases registered in the various T. B. Clinics in Delhi as will be seen from the statement below:—

Year	No. of Cases Registered	No. of Cases Proved fatal.
1961	7,661	564
1962	8,702	663
1963	8,686	641
1964	10,821	818
1965	11,431	728

This increase in the number of cases registered is most probably due to the extended facilities of cases' detection by the opening of new clinics in areas

which were not formerly covered by services and the intensive drive launched from 1964 to trace and treat all T. B. cases in Delhi as far as possible.

Income Tax Appeals in Agra

1360. Shri S. N. Chaturvedi: Will the Minister of Finance be pleased to state:

(a) the number of cases in which departmental appeals were filed before the Tribunal against the orders of the Appellate Assistant Commissioner of Income|Wealth Tax, Agra (U.P.) during 1963-64, 1964-65 and 1965-66; and

(b) with what results?

The Minister of Finance (Shri Sachindra Chaudhuri): The information asked for is as under:—

(a)	1963-64		1964-65		1965-66	
	Income-tax	Wealth-tax	Income-Tax	Wealth-tax	Income-tax	Wealth-tax
No. of cases in which departmental appeals filed.	16	2	17	68	1	
(b)						
(i) No. of appeals disposed of out of (a) above.	16	2	15	8		
(ii) Out of (b)(i), the number in which appeal was allowed.	1	2	1			
(iii) Out of (b)(i) above, the number in which appeal was dismissed.	15	..	14	8	..	
(iv) Balance pending.	2	60	1	

Irrigation Schemes for U.P. Hill Areas

1362. Shri K. C. Pant: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have drawn up any scheme to provide minor and medium irrigation projects for the hilly areas of Uttar Pradesh;

(b) if so, the details thereof; and

(c) the time by which it is likely to be implemented?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (c). The following irrigation schemes in the hilly areas of Uttar Pradesh are under consideration of the U. P. Government for inclusion in the Fourth Plan:

- (1) Lining of Irrigation Channel in Hill and Doon Valley.
- (2) Increasing capacity of channel in Doon Valley.
- (3) Project for lining channel in Bhabar area of Garhwal.

- (4) Lining water course on Hill and Bhabar area channel.
- (5) Constructing 25 miles of channel in Distt. Pauri Garhwal.
- (6) Constructing 20 miles of channel in Distt. Tehri Garhwal.
- (7) Constructing 38 miles of channel in Nainital and Almora District.
- (8) Small channels in Doon Valley.

These are purely tentative, subject to availability of funds during the Fourth Five Year Plan.

Re-organisation of D. V. C.

1363. **Shri P. C. Borooah:** Will the Minister of Irrigation and Power be pleased to state:

- (a) whether the proposal to re-organise the Damodar Valley Corporation has been finally considered;
- (b) if so, the broad out-lines thereof; and
- (c) the steps taken in that direction?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) The proposal for re-organisation of the Damodar Valley Corporation is still under consideration.

- (b) and (c). Do not arise.

12.46 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Lock-out in New Jemehari Khas and Babisole collieries

Shrimati Renu Chakravartty (Barrackpore): I call the attention of the Minister of Labour, Employment and Rehabilitation to the following matter of urgent public importance and I

request that he may make a statement thereon:

"Lock-out in New Jemehari Khas and Babisole collieries resulting in unemployment of hundreds of workers."

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawaz Khan): *New Jemehari Khas Colliery* (owned by Bharat Mining Ltd. 9, Old Court House Street, Calcutta—1).

According to the information received by the Government there was no lock-out in New Jemehari Khas Colliery on the 28th July 1966. It has, however, been reported that 3 workers were charge-sheeted by the Management on the 27th July and consequently 28 loaders of the colliery protested by adopting go-slow tactics on that day, as well as during the first shift on the 28th July, 1966. The Management of the colliery laid-off 9 Trammers and 1 Dresser in the second shift on the 28th July. Normal work in the colliery was restored during the third shift on the same day after the matter had been settled in discussion between the parties concerned.

Babisole Colliery (Owned by New Jemehari Khas Colliery Co. Pvt. Ltd. P.O. J. K. Nagar, Distt. Burdwan).

The Department of Labour and Employment have received on the 2nd August 1966, a letter dated the 30th July 1966 from the Organising Secretary, Colliery Mazdoor Sabha, Asansol, intimating that the colliery was locked-out with effect from the 30th July, 1966 consequent on allegations of various malpractices in the supply of ration to workers, misbehaviour with some workers by one Labour Officer and demand for payment of bonus. A telegram was also received from the management of Babisole Colliery on 2nd August complaining of lawlessness on the part of the Colliery Mazdoor Sabha and assault on staff and officers. They stated that there was no speci-